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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 39/BB/17	-	Hearing	Rule-6 of I&B	Space Konstryst Pvt. Ltd., Vs Siesta Hospitality Services Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	DHIYA SADANANDAN 9844 270 900	Petitioner	Dhiya S.
2.	RAMAKRISHNAN. S 9845161921	Respondent	Ramakrish

ORDER

Counsel for petitioner is present. Counsel for respondent is also present.

Both the counsels reported that matter is compromised between the parties and requested to list it on 31.8.17.


MEMBER(J)


MEMBER(T)